

12

O.A. 286/06

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

O.A. 15.05.09

For Hearing.

20/05 B.L.

on 16.07.09

Copy of order prepared for counsel for both side.

23/05 B.L.

Order dated 15.5.2009

Call on 21.5.2009

Member (A)

Member (S)

Order dated 21.5.09

Call on 6.7.2009.

Member (A)

Member (S)

Order dated 16.7.2009

I heard Shri K.C. Kanungo, 1st. Counsel for the applicant and Shri U.B. Mahapatra, 1st. SSC for the Respondents.

By filing a Memo dated 16.7.2009 Shri Kanungo seeks withdrawal of this O.A. to move the matter before the appropriate forum. The prayer is allowed. The O.A. is accordingly closed. No costs.

Member (A)

Member (S)